

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 140
(IB)-698(PB)/2020

IN THE MATTER OF:

ICICI Bank Ltd

Vs

M/s. Avantha Holdings Ltd.

... Applicant / Petitioner

... Respondent

Under Section 7 of Insolvency & Bankruptcy Code, 2016.

Order delivered on 11.12.2020.

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

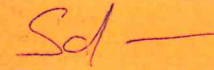
SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

ORDER

List the matter for hearing on **27.01.2021.**



(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT



(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)

11.12.2020
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